

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO. 92
TO BE ANSWERED ON 2nd February, 2021**

PROVIDING FOOD AND SHELTER TO FLOOD AFFECTED PEOPLE

92. SHRI NATARAJAN P.R.:

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION** उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is aware that the people across the country have lost their livelihood/households due to heavy rain;
- (b) if so, the details of action taken for providing food/shelter to the flood affected people under National Food Security Act (NSFA) and Pradhan Mantri Garib Kalyan Anna Yojana; and
- (c) the action taken/being taken to rehabilitate the flood affected people?

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)**

(a) to (c): Department of Food & Public Distribution makes allocation of foodgrains to the States/UTs under Targeted Public Distribution System (TPDS) in terms of National Food Security Act(NFSA), 2013.

In addition to NFSA, this Department also makes additional allocation of foodgrains for natural calamities based on the request of State/UT Govt. As per extant norms, in case of natural calamities, the allocation of foodgrains for 3 months of demand can be made to the States/UTs on the basis of the request received so that the relief measures are not affected. However, for the demands beyond 3 months the proposal must be recommended by Ministry of Agriculture & Farmers Welfare (in case of drought) and Ministry of Home Affairs [in case of natural calamities (other than drought) & law and order situations]. The details of allocation of foodgrains made for floods relief in States/UTs during the past three years is at Annexure-I.

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In pursuance of the pro-poor announcement made under Pradhan Mantri Garib Kalyan Package as part of the Economic Response to COVID -19, Govt of India had launched scheme for additional allocation of food-grains from the Central Pool @ 5 kg per person per month free of cost for all the beneficiaries covered under Targeted Public Distribution System (TPDS) (AAY & PHH) including those covered under DBT for a period of 3 months i.e April-June, 2020. The above PMGKAY scheme was extended for a further period of 5 months i.e. July – November, 2020 @ 5 kg per person per month free of cost for all the beneficiaries covered under the Targeted Public Distribution System (TPDS)/National Food Security Act(NFSA). The entire expenditure under the scheme was borne by Government of India without any share from States/UTs. The entitlement of foodgrains under PMGKAY was in addition to their normal entitlement under the NFSA. A total quantity of nearly 322 LMT of free foodgrains was allocated to over 80 crore beneficiaries of NFSA under PMGKAY for the period April-November, 2020.

Annexure-I**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (c) OF UNSTARRED QUESTION No. 92 FOR ANSWER ON 02.02.2021 IN THE LOK SABHA**

Additional allocation of foodgrains (in MTs) made by GOI for flood relief during last three years:

2017-18

States	Rice	Wheat	Total
Assam	10000	0	10000
Bihar	27523	0	27523
Manipur	14000	6000	20000
Nagaland	2571	0	2571

2018-19

States	Rice	Wheat	Total
Assam	15000	0	15000
Kerala	89540	0	89540
Maharashtra	100	50	150
Manipur	2000	0	2000

2019-20

States	Rice	Wheat	Total
Assam	15000	0	15000
Maharashtra	8081	8081	16161
